

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District Judges – ORDERS - ISSUED.

ROC.NO.705/2026-B.SPL.

NOTIFICATION NO.607–B.SPL.

DATED:12.08.2026.

The High Court made the following Transfers, and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI Y.V.S.B.G.PARDHA SARADHI, District and Sessions Judge now working as Registrar General, High Court of Andhra Pradesh.	Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District (Post Kept Vacant)	Registrar (Vigilance), High Court of Andhra Pradesh	Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
2.	SRI G.GOPI, Principal District and Sessions Judge, Krishna at Machilipatnam.	Registrar General, High Court of Andhra Pradesh Vice Sri Y.V.S.B.G.Pardha Saradhi transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam	Registrar (Vigilance), High Court of Andhra Pradesh

3.	SRI CHINNAMSETTY RAJU, Principal District and Sessions Judge, Visakhapatnam.	Registrar (Administration), High Court of Andhra Pradesh Vice Sri V.S.S.Srinivasa Sarma transferred.	His post and also the post of Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam to the I Additional District and Sessions Judge, Visakhapatnam.	Registrar (Recruitment), High Court of Andhra Pradesh.
Sri Chinnamsetty Raju after assumption of charge as Registrar (Administration), shall take charge of the newly sanctioned post of Registrar (Infrastructure) and shall be in full additional charge of the said post until further orders.				
4.	SRI G.SRINIVAS, Principal District and Sessions Judge, Nellore.	Principal District and Sessions Judge, Visakhapatnam, Vice Sri Chinnamsetty Raju transferred.	I Additional District and Sessions Judge, Nellore.	His post and also the post of Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam from the I Additional District and Sessions Judge, Visakhapatnam.
Sri G.Srinivas, after assumption of charge as Principal District and Sessions Judge, Visakhapatnam, shall be in full additional charge of the Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam until further orders.				
5.	DR. C.YAMINI, Principal District and Sessions Judge, Kadapa.	Principal District and Sessions Judge, Krishna at Machilipatnam Vice Sri G.Gopi transferred.	I Additional District and Sessions Judge, Kadapa.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam
6.	SRI G.RAMA GOPAL, Judge, Family Court-cum-V Additional District and Sessions Judge, Tirupati, Chittoor District.	Principal District and Sessions Judge, Kadapa, Vice Dr. C.Yamini transferred.	X Additional District and Sessions Judge, Tirupati, Chittoor District.	I Additional District and Sessions Judge, Kadapa.
7.	SRI A.NARASIMHA MURTHY, Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.	Principal District and Sessions Judge, Nellore, Vice Sri G.Srinivas transferred.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Additional District and Sessions Judge, Tirupati, Chittoor District.	I Additional District and Sessions Judge, Nellore.

8.	SRI V.S.S.SRINIVASA SARMA, District and Sessions Judge, now working as Registrar (Administration), High Court of Andhra Pradesh.	I Additional District and Sessions Judge, Krishna at Machilipatnam (Post Kept Vacant)	Registrar (Recruitment), High Court of Andhra Pradesh.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.
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The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 19.08.2026 without fail.**
 2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

19/08/26
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Chief Secretary to Government, Government of Andhra Pradesh.
6. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Secretary to Government, Law(L.A. & J-Home Courts) Department, Government of Andhra Pradesh.
8. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

11. The Secretary, High Court Legal Services Committee, High Court of Andhra Pradesh, Amaravati.
12. The Advocate General, High Court of Andhra Pradesh, Amaravati.
13. The Secretary, Bar Council of Andhra Pradesh.
14. The Public Prosecutors, High Court of Andhra Pradesh.
15. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari.
16. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari.
17. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
18. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.
19. All the Officers of the High Court of Andhra Pradesh.
20. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.